BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 157/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Sandipbhai Bhagwatibhai Parel & Anr.

V/s.

Cure Life Care Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptdy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 DHIREM R. DAVE

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Respondent

Ornesh 14 hrs

<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioner. Learned Advocate Mr. Urmesh Gor i/b Learned Advocate Mr. Vishwas Shah present for Respondent.

Proof of delivery attempt filed.

Learned Advocate Mr. Vishwas Shah filed Vakalatnama for Respondent.

Respondent shall file its objections, if any, within one week serving a copy in advance to petitioner.

List the matter on 07.12.2017 for objections of Respondent, if any, and for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.